FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. KAMACHI STEELS PRIVATE LIMITED OPERATING IN TRADING OF IRON & STEEL AT CHENNAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Kamachi Steels Private Limited PAN: AAACK4450B CIN: U27105TN1995PTC030850
2.	Address of the registered office	664, T.H.Road, Tondiarpet, Chennai -600 081, Tamil Nadu, India.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Chennai
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	Sale of TMT Bars in F. Y. 2024-25 Quantity: 22503 MTS Sale Value: Rs. 113 Crore
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: cirp.kamachisteels@gmail.com and capiyushj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at E-mail ids: cirp.kamachisteels@gmail.com and capiyushj@gmail.com
10.	Last date for receipt of expression of interest	29th December 2025
11.	Date of issue of provisional list of prospective resolution applicants	08th January 2026
12.	Last date for submission of objections to provisional list	13th January 2026
13.	Date of issue of final list of prospective resolution applicants	23rd January 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28th January 2026
15.	Last date for submission of resolution plans	27th February 2026
16.	Process email id to submit Expression of Interest	cirp.kamachisteels@gmail.com

Digitally signed by PIYUSH KISHANLAL JANI
Date: 2025.12.15 11:35:51 +05'30'

Piyush Kisanlal Jani
Resolution Professional
For M/s. Kamachi Steels Private Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 31/12/2026
Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra,441614
Email ID: capiyushj@gmail.com

Date: 14/12/2025
Place: Chennai

BIZ-COM

India's logistics on fast track as cargo revolution begins

-: Trinity Mirror Online Team :-

Indian Railways is signaling a major acceleration in its freight strategy, moving to extend its high-speed cargo network across southern, eastern, and central India. Building on the operational success of the existing Eastern and Western Dedicated Freight Corridors (DFCs), the railway is exploring three massive new lines, collectively estimated to cost around Rs. **1.5 trillion.** This ambitious expansion is poised to transform India's logistics landscape, aiming to create a continuous, nationwide loop that will significantly enhance the economy's competitiveness.The Proposed New Arteries

Detailed project reports (DPRs) have been completed for the three new corridors, which will expand the network deeper into key industrial and mineral-rich regions:

East Coast Corridor (ECC): 1,115 km (Kharagpur-Vijayawada)

East-West Corridor (EWC): 1,673 km (Bhusawal-Dankuni)

North-South Sub-Corridor (NSSC): 975 km (Vijayawada-Nagpur-Itarsi)

The East Coast Corridor is reportedly the priority, contributing the highest freight loading for the railways and being crucial for **port evacuation** and the movement of **minerals from Odisha and Chhattisgarh**. Experts suggest the ECC has the "highest rate of return" and is expected to be completed within five to seven years of commencement, with an estimated cost of Rs. 40,000-50,000 crore.

The new DFCs are designed to complement the existing 1,337 km Eastern DFC and 1,506 km Western DFC, which have already delivered measurable improvements:

Speed and Reliability: The current DFCs have boosted average freight speeds significantly from the traditional 25 km/h, making cargo movement more reliable and enabling time-tabled operations. The new lines are designed to allow freight trains to run at **75-100 km/h** and support double-stack container operations and higher axle loads.

Capacity Enhancement: By shifting 30-35% of the Railways' net tonne-km to these dedicated lines, capacity on passenger routes will be freed up, improving both freight and passenger service punctuality.

Modal Shift: Post-COVID, the rail share in total freight movement has seen a modest rise to 27%, aided by the corridors. The National Rail Plan targets a significant leap to 45% by 2030.

This push comes as India's freight and logistics market is projected to expand robustly, growing from an estimated $350 billion in 2025 to about $550 billion by 2030.Navigating the Hurdles: Utilisation vs. Expansion

Despite the clear benefits of faster transit times and reduced congestion, a debate persists regarding the optimal investment path.

New corridors are essential to meet the Railways' ambitious target of 3,000 million tonnes (MT) of freight loading by 2030 and to secure a higher modal share. They are vital for long-distance, high-volume movements, especially minerals and port-bound cargo. They also introduce world-class technology and construction practices.

Some experts cite the underutilization of the existing DFCs (running 300-350 trains daily against a 480 capacity) and argue that low annual freight loading growth (2-3%) doesn't justify such massive new expenditure. They propose directing investment toward: * High-speed passenger corridors. * Upgrading existing lines to 120 km/h for passenger and 100 km/h for freight to reduce speed differentials and address issues like the lack of seamless inter-modal transfer.

Whether labeled 'dedicated freight corridors' or 'multi-tracking,' the core objective remains the same: to decouple high-volume, long-haul freight from the congested passenger network.

The expansion into the East Coast and North-South routes is strategically critical. The East Coast Corridor, in particular, will be an enabler for the booming Eastern ports and mineral supply chains. The success of this next phase will ultimately depend not just on laying tracks, but on:

Accelerating utilisation: Maximizing the potential of existing DFCs through better integration and last-mile connectivity.

Addressing bottlenecks: Resolving issues like uncertain delivery times, uncompetitive tariffs, and poor inter-modal transfers that still plague the freight ecosystem.

Adopting holistic approach: Integrating the DFC network seamlessly with ports, roads, and upcoming multimodal logistics parks to truly become the backbone of a competitive, low-cost national logistics system.

The proposed Rs.1.5 trillion investment underscores the government's commitment to infrastructure as a key pillar of economic growth. If executed strategically, this DFC expansion will be transformative, setting the stage for India to achieve its logistics and economic targets for 2030 and beyond.

East Coast corridor

The proposed East Coast Corridor (ECC) is a strategic railway project planned to function as a dedicated, high-speed coastal logistics spine for Indian Railways. Spanning approximately 1,100 to 1,115 km, the ECC is designed as a broad gauge, electrified, double-line corridor connecting Kharagpur in West Bengal to Vijayawada in Andhra Pradesh, passing through the crucial state of Odisha.

Western dedicated freight route

The Western Dedicated Freight Corridor (WDFC) is a colossal, high-capacity freight artery that forms the backbone of the Mumbai-Delhi industrial and logistics supply chain. Covering a distance of 1,506 km, this fully electrified, double-line corridor connects the major northern hinterland with India's busiest ports on the Arabian Sea.

The corridor traverses five major states–Uttar Pradesh, Haryana, Rajasthan, Gujarat, and Maharashtra–passing through key industrial and logistics hubs like Rewari, Phulera (near Jaipur), Palanpur, Ahmedabad, and Vadodara.

The corridor is designed for high performance, utilizing Indian broad gauge (1,676 mm) tracks that allow for higher axle loads and the operation of Double-Stack Container (DSC) trains, a feature critical for port-linked export-import traffic.

North-South sub-corridor

The North-South Sub-Corridor (NSSC) is a crucial link in the second phase of India's Dedicated Freight Corridor (DFC) program, designed to connect the central and southern parts of the country with the burgeoning eastern DFC and the national network. Covering an approximate route length of 975 km, the NSSC is planned as an electrified, double-track freight-only line.

It will connect the southern region to the upcoming East Coast Corridor (ECC) at Vijayawada and, in the long term, could be extended north from Itarsi to link with the operational Western Dedicated Freight Corridor (WDFC) near Dadri, effectively creating a pan-India freight backbone.

EEZ fish to get 'Indian Origin' tag

Lakshadweep:

In a major policy push to strengthen India's Blue Economy and boost seafood exports, the Union government has announced that fishery resources harvested from India's Exclusive Economic Zone (EEZ) will henceforth be recognised as "Indian Origin". The move is expected to provide legal clarity for fishing operations, empower Indian fishers and expand access to global markets for high-value species such as tuna.

The announcement was made by Union Minister for Fisheries, Animal Husbandry and Dairying Rajiv Ranjan Singh at the first Investors' Meet on "Investment Opportunities in Fisheries and Aquaculture Sector of Lakshadweep Islands", held at Bangaram Island. The meet, organised by the Department of Fisheries in collaboration with the Lakshadweep UT Administration, saw investment proposals of around Rs. 519 crore.

Addressing investors, the Minister said fishing rules for the EEZ have been notified, enabling Indian fishers to operate legally through an authorised access pass. He said fish caught in India's EEZ would now qualify as Indian Origin under international law, allowing Indian vessels to export tuna and other premium products while complying with global norms. He added that High Seas Fishing Guidelines have opened new opportunities for deep-sea fishing and value-added seafood processing. Ministers of State S.P. Singh Baghel and George Kurian highlighted Lakshadweep's vast untapped fisheries potential, sustainable pole-and-line tuna fishing practices and emerging opportunities in seaweed farming and ornamental fisheries. Lakshadweep Administrator Praful Patel said steps are being taken to frame the islands' first fishing policy and assured full support to investors.

The meet brought together 22 key investors and over 200 participants, including officials, agencies and fisher representatives, to chart a roadmap for sustainable fisheries growth in Lakshadweep.

ASEAN-India tourism exchange in Guwahati

Guwahati, Dec 14:

Guwahati on December 12 hosted the opening of the ASEAN–India Tourism Professionals Exchange Programme 2025, bringing together tourism professionals from India and the 10 ASEAN member countries to strengthen regional travel linkages and position the North East as a key connector in ASEAN tourism circuits. Organised by the Assam Tourism Development Corporation Ltd under the aegis of the Ministry of External Affairs, the programme is being held from December 12 to 17 across Guwahati, Kaziranga and New Delhi. It focuses on building practical partnerships through business meetings, trade interactions and on-ground exposure to tourism products, with a strong emphasis on community-led and sustainable tourism models. A total of 41 delegates from Cambodia, Indonesia, Lao PDR, Malaysia, Myanmar, the Philippines, Singapore, Thailand, Timor Leste and Vietnam are participating, along with representatives from Indian tourism bodies. The Guwahati leg included B2B meetings, experiential activities and a cultural showcase highlighting Assam's heritage, music, dance and cuisine.

Britain meets India 2025 report

UK-India economic ties enter high growth phase

New Delhi:

The economic relationship between the UK and India is experiencing a significant acceleration, with British companies expanding their presence and commitment across the Indian market, according to the latest "Britain Meets India 2025" report by Grant Thornton Bharat and the Confederation of Indian Industry (CII). The findings highlight a surge in UK-owned and controlled entities in India, signalling a robust and renewed confidence in the bilateral partnership and India's economic trajectory.

The report provides concrete figures underscoring this intensified engagement:

Total Companies: The number of UK-owned or controlled companies operating in India has jumped by 19% year-on-year, reaching 794 in 2025 (up from 667).

Economic Footprint: These firms collectively boast a combined turnover of nearly Rs. 5.7 trillion (Rs. 5,693 billion) and employ a workforce of 552,902 professionals.

High-Growth Firms: A special group of 146 high-performing companies recorded an impressive 49% average revenue growth rate, demonstrating strong momentum in India's fast-growing sectors.

Investment Hubs: The investment remains geographically concentrated, with Maharashtra and Delhi NCR collectively hosting **67%** of these high-performing firms.

A significant driver of this optimism is the newly concluded India-UK Free Trade Agreement (FTA). According to Grant Thornton Bharat's leadership, the FTA is poised to usher the partnership into a "pivotal stage," fostering innovation-led growth and deeper sectoral cooperation in areas like advanced manufacturing, clean energy, and digital commerce.

CII Director General Chandrajit Banerjee stressed that deeper collaboration is vital amidst global economic uncertainty. He believes the FTA will be instrumental in helping both nations build globally competitive hubs in strategic areas, including AI, fintech, aerospace, and biotechnology. Harmonization of regulatory frameworks, particularly in healthcare and digital technologies, is also expected to lower compliance costs and unlock greater participation from MSMEs.

A crucial trend is the prominent role of smaller enterprises. Over 58% of all UK companies in India now qualify as Micro, Small and Medium Enterprises (MSMEs) under the revised 2025 definition. These MSMEs contribute significantly to sectors such as industrial products, energy, business services, and technology.

Concurrently, India is consolidating its status as a global centre for advanced digital capabilities. Over 90 UK-headquartered companies now operate Global Capability Centres (GCCs) in India, employing over 100,000 professionals. These centres are engaging in high-value functions such as AI development, cybersecurity, and data engineering, underscoring India's essential role in the global innovation supply chain.

The report indicates that Business Services continues to be the top sector, accounting for 19% of the average growth rate among high-performing companies, followed closely by Industrial Products (18%) and Financial Services (14%).

In terms of market leadership, Vedanta remains the anchor of the UK corporate presence in India, retaining its position as the largest UK-headquartered company in the country by both revenue and employment.

Furthermore, climate finance and sustainability have emerged as major pillars of the partnership. British International Investment (BII) maintains a substantial climate-focused portfolio in India, supporting renewable energy, mobility, and green infrastructure, aligning British multinational strategies with global ESG norms.

In conclusion, the 'Britain Meets India 2025' report confirms a strong and expanding UK presence, marked by a sharp increase in company numbers, significant job creation, and strategic investments driven by the optimism surrounding the bilateral Free Trade Agreement. The partnership is evolving from a traditional trade relationship to one focused on innovation, sustainability, and mutual global competitiveness.

ராணிப்பேட்டை வேலைவாய்ப்பு முகாமில் 661 பேருக்கு பணி நியமன ஆணை: அமைச்சர் காந்தி வழங்கினார்

ராணிப்பேட்டை, டிச. 14–

ராணிப்பேட்டையில் நடைபெற்ற மாபெரும் தனியார்துறை வேலைவாய்ப்பு முகாமில் உடனடி வேலைப் பணிக்கு தேர்வான 661 பேருக்கு பணிநியமன ஆணைகளை அமைச்சர் ஆர்.காந்தி வழங்கினார்.

ராணிப்பேட்டை மாவட்டம் கலவை ஆதிபராசக்தி பொறியியல் கல்லூரியில் மாவட்ட வேலை வாய்ப்பு மற்றும் தொழில்நெறி வழிகாட்டும் மையம், தமிழ்நாடு மாநில ஊரக நகர்புற வாழ்வாதார இயக்கம், இணைந்து நடத்திய மாபெரும் தனியார்த்துறை வேலைவாய்ப்பு முகாமில் கைத்தறி மற்றும் துணிநூல் துறை அமைச்சர் ஆர். காந்தி கலந்து கொண்டு, தனியார் தொழிற் நிறுவனங்கள் வேலைநாடுநர்களை தேர்வு செய்யும் முகாம் அரங்குகளில் தேர்வு செய்வதை பார்வையிட்டார். முன்னதாக 50 சமுதாய திறன் பயிற்சி பள்ளிகள் மூலம் 1000 வேலைவாய்ப்பற்ற இளைஞர்களுக்கு பயிற்சிகள் வழங்கப்பட்டு வருகிறது. அவ்வாறு பயிற்சி பெற்று வரும் இளைஞர்களுக்கு பயிற்சிக்கான உபகரணங்கள் கொண்ட தொகுப்புகளை வழங்கினார். இந்தியன் வங்கி சுய வேலைவாய்ப்பு பயிற்சி நிறுவனத்தின் மூலம் பயிற்சி பெற்ற 50 இளைஞர்களுக்கு சான்றிதழ் வழங்கினார்.

முகாமில் 125 தொழிற் நிறுவனங்கள் கலந்து கொண்டது. இதில் 1279 ஆண், 953 பெண் என மொத்தம் 2232 வேலைநாடுநர்கள் கலந்து கொண்டனர். இதில் 26 மாற்றுத்திறனாளிகளும் அடங்குவர். இவர்களில் 9 மாற்றுத்திறனாளிகள் உட்பட 661 நபர்கள் உடனடி வேலை பணிக்கு தேர்வு செய்யப்பட்டனர். அவர்களுக்கு அமைச்சர் ஆர்.காந்தி பணி நியமன ஆணைகளை வழங்கினார். மேலும், 577 நபர்கள் அடுத்த நிலைக்கு தேர்ந்தெடுக்கப்பட்டுள்ளனர். 62 நபர்கள் திறன் பயிற்சிக்கு விருப்பம் தெரிவித்துள்ளனர்.

இந்நிகழ்ச்சியில் மாவட்ட வருவாய் அலுவலர் செ.தனலிங்கம், மண்டல இணை இயக்குநர் (வேலைவாய்ப்பு) தேவேந்திரன், ஒன்றிய குழு தலைவர்கள் புவனேஸ்வரி சத்தியநாதன், அசோக், ஒன்றிய குழு துணை தலைவர் ரமேஷ், துணை இயக்குநர் (வேலைவாய்ப்பு) செந்தில்குமார், மாவட்ட வேலைவாய்ப்பு அலுவலர் கவிதா, கல்லூரி முதல்வர் முகமது சாதிக், ஒன்றியக் குழு உறுப்பினர் செந்தாமரை ரஜினி, மாற்றுத்திறனாளிகள் நல அலுவலர் வசந்த ராமகுமார், மகளிர் திட்டம் உதவி திட்ட அலுவலர்கள் வில்லியம்ஸ், வெங்கடேசன், சிவகுமார், வட்டாட்சியர் சரவணன் மற்றும் துறைச்சார்ந்த அலுவலர்கள் கலந்து கொண்டனர்.

சாலை பாதுகாப்பு விழிப்புணர்வு ரீல்ஸ் போட்டியில் வெற்றி பெற்றவர்களுக்கு பரிசு: ஆவடி கமிஷனர் சங்கர் வழங்கினார்

ஆவடி, டிச. 14–

சாலை பாதுகாப்பு விழிப்புணர்வு ரீல்ஸ் போட்டியில் வெற்றி பெற்றவர்களுக்கு பரிசுகளை ஆவடி காவல்துறை கமிஷனர் கி.சங்கர் வழங்கினார்.

ஆவடி காவல் ஆணையரகம், போக்குவரத்து காவல் துறை சார்பில் சாலை பாதுகாப்பு விழிப்புணர்வை உருவாக்கும்நோக்கில்தயாரிக்கப்பட்ட நடிகர் எம்.எஸ். பாஸ்கர் நடித்த “நில் கவனி நேசி” குறும்படம் ஆவடி காவல் ஆணையாளர் கி.சங்கர் வெளியிடப்பட்டு சமூக வலைதளங்களில் 1 கோடிக்கு மேற்பட்ட பார்வையாளர்களை கவர்ந்து பெரும் வரவேற்பை பெற்றுள்ளது. இதனைத் தொடர்ந்து அறிமுகப்படுத்தப்பட்ட சாலை பாதுகாப்பு விழிப்புணர்வு ரீல்ஸ் போட்டியில் கல்லூரி மாணவர்கள் மற்றும் பொதுமக்கள் தயாரித்த 70 ரீல்ஸ்கள் பெறப்பட்டு, திரைப்பட நிபுணர் குழுவின் மூலம் சிறந்த ரீல்ஸ்கள் தேர்வு செய்யப்பட்டன.

இதைத் தொடர்ந்து திருமுல்லைவாயல், தமிழ்நாடு போலீஸ் கன்வென்ஷன் சென்டரில் பரிசளிப்பு விழா நடைபெற்றது. நிகழ்ச்சியில் ஆவடி கூடுதல் ஆணையாளர் கே.பவானீஸ்வரி (தலைமையகம் மற்றும் போக்குவரத்து பிரிவு) முன்னிலையில் முதல் பரிசு ரூ.20,000, இரண்டாம் பரிசு ரூ.15,000, மூன்றாம் பரிசு ரூ.10,000, மற்றும் 20 நபர்களுக்கு ஆறுதல் பரிசாக தலா ரூ.1000 உடன் சான்றிதழ்களை ஆவடி காவல் ஆணையாளர் கி. சங்கர் வழங்கினார்.

நிகழ்ச்சியில் கலந்து கொண்ட 500க்கும் மேற்பட்ட கல்லூரி மாணவர்களிடையே சாலை பாதுகாப்பு விதிகளை கடைப்பிடிக்க வேண்டிய அவசியம் குறித்து காவல் ஆணையாளர் விழிப்புணர்வு உரையாற்றினார். மேலும், ஆவடி காவல் ஆணையரகப் பகுதிகளில் தொடர்ந்து மேற்கொள்ளப்பட்டு வந்த போக்குவரத்து விழிப்புணர்வு மற்றும் பல்வேறு தொடர் நடவடிக்கைகளின் பலனாக, 2024ல் 406 ஆக பதிவான சாலை விபத்து மரணங்கள், 2025ல் 281 ஆக குறைந்து கடந்த ஆண்டை ஒப்பிடுகையில் 30% குறைந்துள்ளதாக தெரிவித்தார்கள்.

இந்நிகழ்ச்சியின் தொடர்ச்சியாக ஆவடி காவல் ஆணையரகம் மற்றும் அப்போலோ ஸ்பெஷாலிட்டி மருத்துவமனை வானகரம் இணைந்து, காவல் துறையின் நலனை கருத்தில் கொண்டு போக்குவரத்து காவல் துறையினர்கான இலவச மருத்துவ முகாமினையும் கமிஷனர் கி.சங்கர் தொடங்கி வைத்தார்.

இம்முகாமில் காவலர்களுக்கு இரத்த அழுத்தம், சர்க்கரை நோய், பல் மருத்துவம் உள்ளிட்ட பல்வேறு அடிப்படை மருத்துவ பரிசோதனைகளும் மேற்கொள்ளப்பட்டன.

செங்கல்பட்டு கூட்டுறவு நகர வங்கி லிட்., எண்.375
செங்கல்பட்டு.
பேரவைக் கூட்ட அழைப்பிதழ்

பேரன்புடையீர்,

2025ஆம் ஆண்டு டிசம்பர் திங்கள் 24 ஆம் நாள் புதன்கிழமை பிற்பகல் 4.00 மணிக்கு கீழ்கண்ட பொருள்கள் குறித்து ஆலோசித்து முடிவெடுக்க செங்கல்பட்டு கூட்டுறவு நகர வங்கியின் தலைமை அலுவலக கட்டிடத்தில் வங்கியின் பேரவைக் கூட்டம் நடைபெற உள்ளது. வங்கியின் அனைத்து ‘அ’ வகுப்பு (“A” class) அங்கத்தினர்களும் தவறாமல் கலந்து கொண்டு சிறப்பிக்க வேண்டும் என அன்புடன் கேட்டுக் கொள்கிறோம்.

பேரவைக் கூட்டப் பொருள்

கூட்ட நாள்: 24.12.2025

1. 2024–2025ஆம் ஆண்டுக்கான 115வது ஆண்டின் நிர்வாக அறிக்கை, தணிக்கைச் சான்றிதழ் மற்றும் இலாபப்பிரிவினை செய்வதைப் பற்றி பரிசீலனை செய்தல்.
2. வங்கியில் மூன்று ஆண்டுகளுக்கும் மேலாக கோரப்படாத நிலுவையாக உள்ள தொகைகளை காப்பு நிதிக்கு கொண்டு செல்லுதல்.
3. 2026–2027 ஆண்டுக்கான உத்தேச வரவு செலவு திட்டம் அனுமதி கோருதல்.
4. வங்கி துணைவிதி திருத்தம் மற்றும் பணியாளர் சிறப்புத் துணைவிதி திருத்தம் (துணைவிதி திருத்த விவரங்கள் வங்கியின் அறிவிப்புப் பலகையில் ஒட்டப்பட்டுள்ளது) ஆகியவற்றிற்கு பொதுப் பேரவையின் ஒப்புதல் கோருதல் தொடர்பாக.
5. வங்கியில் வழங்கப்படும் அனைத்து வித கடன்களுக்கான வரம்பு மற்றும் கால அவகாசம் ஆகியவற்றுக்கான பதிவாளரின் சுற்றறிக்கைக்கு ஏற்ப துணைவிதியில் திருத்தங்கள் மேற்கொள்ள பொதுப் பேரவையில் ஒப்புதல் கோருதல் சம்மந்தமாக.
6. நமது வங்கிக்கு புதிய கிளை தொடங்குவது குறித்து இந்திய ரிசர்வ் வங்கிக்கு கடிதம் அனுப்பப்பட்டுள்ளது சம்மந்தமாக பரிசீலனை செய்தல்.
7. செயலாட்சியர் அவர்களால் கொண்டுவரப்படும் இதர தீர்மானங்கள்.

திரு.பெ.வேணுகோபால் M.Sc., DCA H.D.C.M.,
கூட்டுறவு சார் பதிவாளர் / செயலாட்சியர்

ஏலவிற்பனை - வீடும் மனையும்

மாண்புமிகு கனம் சென்னை மாநகர உரிமையியல் நீதிமன்ற உத்தரவின்படி வழக்கு எண்.I.A.No.8926/2016 in O.S.No. 2394/2012 ஏல விற்பனை. சென்னை 600085, கோட்டூர், பிளாக் எண்.16, பழைய எண்.14, புதிய எண்.20, பாரதி அவென்யூ, 1வது தெரு, கால்வாய்கரை சாலை, பழைய சர்வே எண்.87/2 பகுதி, T.S.119 பகுதியில் உள்ள சுமார் 923 ச.அடி கொண்ட வீடும் மனையும் அதே இடத்தில் **17.12.2025** அன்று **மாலை 04.00** மணிக்கு ஏல விற்பனை செய்யப்படும்.

மேலும் விவரங்களுக்கு: **Mr.M.பீர்முகம்மது (அட்வகேட் கமிஷனர்)**, எண்.323/157, முதல் தளம், லிங்கி செட்டித் தெரு, சென்னை - 600 001 போன்: 94442 39121, 90929 23333

பெயர் மாற்றம்

Soodikodutha Kothaiandal, W/O. Maheswaran, பிறந்த தேதி: 12/03/1980, Plot NO.2, Munnuadhi Street Extn, Chitlapakkam, Kancheepuram –600 064. என்ற முகவரியில் வசிக்கும் நான் இனி **KOTHAI ANDAL** என்று அழைக்கப்படுகிறேன்.

Soodikodutha Kothaiandal

பெயர் மாற்றம்

Old Surname: .... Old Given Name: Maheshwaran Namburajan, S/O: Velayudham, பிறந்த தேதி: 14/09/1972, Plot NO.2, Munnuadhi Street Extn, Chitlapakkam, Kancheepuram –600 064. என்ற முகவரியில் வசிக்கும் நான் இனி New Surname: **VELAYUDHAM** New Given Name: **MAHESWARAN.** என்று அழைக்கப்படுகிறேன்.

Old Surname: .... Old Given Name: Maheshwaran Namburajan

பெயர் மாற்றம்

Old Sur Name: Kamardeen, Old Given Name: Nagooramma, W/o. Kamartheen, பிறந்த தேதி: 15/06/1973, நெ.3A/19 3வது தெரு, நேதாஜி நகர், தண்டையார்பேட்டை, சென்னை – 600081. என்ற முகவரியில் வசிக்கும் நான் இனி **New Sur Name: KAMARTHEEN, New Given Name: NAGOOR BHANU** என்று அழைக்கப்படுகிறேன்.

Old Sur Name: Kamardeen,
Old Given Name: Nagooramma

பெயர் மாற்றம்

Pon. MANIBASKARAN, S/O. P.Mani, பிறந்த தேதி: 10/08/1968, 454, East Street, Manthai Karuppar Kovil Near Ponnadapatty, Kizhavayal, Singampunari, Sivagangai - 630410. என்ற முகவரியில் வசிக்கும் நான் இனி **PONMANIBASKAR** என்று அழைக்கப்படுகிறேன்.

Pon. MANIBASKARAN

பெயர் மாற்றம்

Teelaram Choudhary Jogaramji, தந்தை பெயர்: JOGARAMJI, பிறந்த தேதி: 12.07.1956, நெ.22/19, கச்சேரி சந்து எதிரில், விருத்தாச்சலம், கடலூர் – 606001. என்ற முகவரியில் வசிக்கும் நான் இனி **TEELARAM JOGARAMJI** என்று அழைக்கப்படுகிறேன்.

Teelaram Choudhary Jogaramji

BEFORE THE HON'BLE SUB COURT AT ALANDUR
I.A.No. 1 of 2025
In
O.S.Sr.No. 1499 of 2025

M/s.Punjab National Bank,
Adambakkam Branch,
No.39, Karuneegar Street,
Adambakkam, Chennai-600 088.
Represented by its
Branch Senior Manager,
...Petitioner/Plaintiff
Vs
Mr.R Saravanan,
Son of Ramakrishnan,
(Aadhar No.3122 4573 7317)
No.9/5, Gandhi Street,
Karunanidhi Nagar, Ullagaram,
Chennai-600091.
...Respondent/Defendant
To
Mr.R.Saravanan,
Son of Ramakrishnan,
(Aadhar No.3122 4573 7317)
No. 9/5, Gandhi Street,
Karunanidhi Nagar, Ullagaram,
Chennai-600091.

Please take notice in the above matter that the petitioner/plaintiff had filed the above petition to condone the delay of 414 days in representing the suit. The Hon'ble Sub Court at Alandur ordered notice to you returnable by 12.02.2026. Hence I request you appear before the above said Court on the aforesaid date at 10.30 A.M. either in person or through your counsel. Failing which the matter will be heard and decided in your absence and you will be set Exparte.

J. ARUN PRASAD
Advocate
Counsel For Petitioner/Plaintiff

பெயர் மாற்றம்

நான் **BASKARAN MORKONDAN KUPPUSAMY,** தந்தை பெயர்: **Kuppusamy,** பிறந்த தேதி: 06/04/1967, எண்.29, 4வது தெரு, சலைமா நகர், வியாசர்பாடி, சென்னை 600039, என்ற முகவரியில் வசிக்கும் நான் இனி **BASKAR MORKONDAN KUPPUSAMY** என்று அழைக்கப்படுகிறேன்.

BASKARAN MORKONDAN KUPPUSAMY

பெயர் மாற்றம்

நான் **VARSHA,** கணவர் பெயர்: **Monish Raj,** பிறந்த தேதி: 14/06/1994, எண்.22, 3வது தளம், A2, பாலாஜி தெரு, கோடம்பாக்கம், சென்னை 600024, என்ற முகவரியில் வசிக்கும் நான் இனி **VARSHA MONISH** என்று அழைக்கப்படுகிறேன்.

VARSHA

BEFORE THE HON'BLE SUB COURT AT ALANDUR
I.A.No.1 of 2025
In
O.S.Sr. No. 1501 of 2025

M/s.Punjab National Bank,
Adambakkam Branch,
No. 39, Karuneegar Street,
Adambakkam,Chennai-600 088.
Represented by its
Branch Senior Manager,
...Petitioner/Plaintiff
Vs
Mr.S.Srinivasalu, Son of Subbiah,
Residing at No.39, Type II,
Block IV, CLRI Quarters Adyar,
Chennai - 600 020.
...Respondent/Defendant
To
Mr.S.Srinivasalu, Son of Subbiah,
Residing at
No.39,Type II, Block IV,CLRI Quarters
Adyar, Chennai - 600 020.

Please take notice in the above matter that the petitioner/plaintiff had filed the above petition to condone the delay of 414 days in representing the suit. The Hon'ble Sub Court at Alandur ordered notice to you returnable by 04.02.2026. Hence I request you appear before the above said Court on the aforesaid date at 10.30 A.M. either in person or through your counsel. Failing which the matter will be heard and decided in your absence and you will be set Exparte.

J.ARUN PRASAD
Advocate
Counsel For Petitioner/Plaintiff

நகை ஏல அறிவிப்பு

பெரியகாஞ்சிபுரம் கூட்டுறவு டவுன் வங்கி லிட்
காந்திரோடு கிளை, காஞ்சிபுரம்–631501

பெறுநர்
G.பவானி க/பெ. கங்காதரன்
17, வரதராஜபுரம், சின்ன காஞ்சிபுரம்
காஞ்சிபுரம்-631501

மேற்படி நகைக் கடன்தாரர் மேற்படி வங்கியில் 10.11.23 அன்று நகைக் கடன் எண். **108467** கீழ் பொன் நகைகளை ஈடுகாட்டி கடனாக முறையே ரூ.80,000 வாங்கியுள்ளதை தவணைக் காலங்கடந்தும் பைசல் செய்துக் கொள்ளாததால், மேற்படி கடனுக்குரிய நகைகள் **18.12.2025** அன்று பிற்பகல் 3 மணியளவில் மேற்படி வங்கியின் தலைமை அலுவலகக் கட்டிடத்தில் அரசாங்க ஏற்பளிக்கப் பெற்ற ஏலதாரர் **ஜி. ரமேஷ்குமார்** அவர்களால் வங்கியின் பொறுப்பில் பகிரங்கமாக ஏலம் போடப்படும். மேற்படி ஏலத்தேதியைக் குறிப்பிட்டு பதிவஞ்சல் மூலம் நகைக்கடன் பெற்றவருக்கு ஏலதாரரால் ஏலநோட்டீஸ் அனுப்பட்டுள்ளது. கடன் பெற்றவரின் அஞ்சல் முகவரி மாற்றம் ஏற்பட்டு வெளியூர் அல்லது வெளிநாடு சென்றிருப்பின் வங்கியின் அறிவிப்புகள் கிடைக்கப் பெறாமல் இருப்பின் ஏலதாரரும் வங்கியும் பொறுப்பாளியல்ல. கடன் பெற்றவர் இறந்திருப்பின் அன்னாரின் வாரிசுதாரருக்கும் இந்த நோட்டீஸ் பொருந்தும். மேற்படி ஏலத்தேதிக்குள் வங்கியை நேரில் அணுகி நகைக் கடனை பைசல் செய்துக் கொள்ளும்படி நகைக் கடன் பெற்றவருக்கும் / வாரிசுதாரருக்கும் இதன் மூலம் தெரிவிக்கப்படுகிறது. எவ்வித காரணமும் தெரிவிக்காமல் ஏலத்தை தள்ளி வைக்க வங்கிக்கு உரிமையுண்டு. மேற்படி விவரங்களுக்கு வங்கியின் கிளை மேலாளரை அணுகவும்.

IN THE COURT OF FAST TRACK – II METROPOLITAN MAGISTRATE: EGMORE; CHENNAI
C.C. No. 5877 OF 2015

Mr. Narendira Sakariya, Proprietor,
Madras Steels & Tubes, “MEGH SYNERGY”,
having office at No. 45 (Old No. 21) Halls Road, Kilpauk, Chennai – 10.
Rep. by its Manager Mr.S.Ramesh
.... Complainant
Vs.
1.M/s. Tech Mega Corp International Pvt Ltd. rep. by Mr.Vighnaprapodhan Thanneermalai
2.Mr.Vighnaprapodhan Thanneermalai Managing Director cum Authorised signatory M/s. Tech Mega Corp International Pvt Ltd. Both are having Head office at No.52/26,48th Street, 9th Avenue, Ashok Nagar, Chennai-600083. Shop at Kallampedu Village, Kannur Post, Pannur (via), Thiruvallur Dist. 602108.
3..Mrs.Ramanatha Valli, Director, M/s. Tech Mega Corp International Pvt Ltd. Both are having Head office at No.52/26, 48th Street, 9th Avenue, Ashok Nagar, Chennai-600083. Shop at Kallampedu Village, Kannur Post, Pannur (via), Thiruvallur Dist. 602108.
...........Accused

PROCLAMATION NOTICE
(Under Section 82 of Cr.Pc/84 of BNSS)

Whereas a complaint has been made before me that Mr. Vighnaprapodhan Thanneermalai, Managing Director cum Authorised signatory & Mrs.Ramanatha Valli, Director M/s. Tech Mega Corp International Pvt Ltd, having office at No. 52/26,48th Street, 9th Avenue, Ashok Nagar, Chennai-600083, Shop at Kallampedu Village, Kannur Post, Pannur (via), Thiruvallur District – 602108 has committed (or is suspected to have committed) the offence is punishable under section 138 of the Negotiable Instruments Act, 1881, and it has been returned to a warrant of arrest there upon issued that the said Mr. Vighnaprapodhan Thanneermalai, Managing Director cum Authorised signatory & Mrs. Ramanatha Valli, Director M/s. Tech Mega Corp International Pvt Ltd, cannot be found, and whereas it has been shown to my satisfaction that the said Mr. Vighnaprapodhan Thanneermalai & Mrs.Ramanatha Valli, absconded (or is concealing himself to avoid the service of the said warrant).

Proclamation is hereby made that the said Mr. Vighnaprapodhan Thanneermalai, Managing Director cum Authorised signatory & Mrs. Ramanatha Valli, Director M/s. Tech Mega Corp International Pvt Ltd, is required to appear before this court to answer the said complaint on the 17th December 2025(17/12/2025) at 10.30 a.m.

Dated at Chennai on this the 10th day of December 2025.

Metropolitan Magistrate,
Fast Track Court at Magisterial Level – II,
Allikulam, Chennai

மேன்மைமிகு திண்டிவனம் கூடுதல் சார்பு நீதிமன்றம் அவர்கள் சமூகம்
O.S. No. 274 of 2024

குப்பு அம்மாள் க/பெ. அய்யனார்
புதுத் தெரு, மாரியமங்கலம் கிராமம்,
கட்டளை அஞ்சல்,
திண்டிவனம் வட்டம். ... வாதி
எதிர்
ஜெகநாதன் த/பெ. சுப்புராயன்
பிள்ளையார் கோவில் தெரு,
மாரியமங்கலம் கிராமம்,
கட்டளை அஞ்சல்,
திண்டிவனம் வட்டம். ...பிரதிவாதி

இந்த நெம்பரில் வாதி, பிரதிவாதி பேரில் தாவா பிராம்சரி நோட்டு தொகையை வசூல் செய்ய கோரி வழக்கு தாக்கல் செய்துள்ளார். மேற்படி வழக்கில் பிரதிவாதி ஆகிய தங்களின் ஆட்சேபனை தெரிவிக்க வாய்தா 16.12.2025ம் தேதியன்று வைக்கப்பட்டுள்ளது. மேற்படி தேதியன்று காலை 10.00 மணிக்கு பிரதிவாதி ஆகிய தாங்கள் சமூகம் நீதிமன்றத்தில் நேரிலோ அல்லது வழக்கறிஞர் மூலமாகவோ ஆஜராகி ஆட்சேபனை தெரிவித்துக் கொள்ள வேண்டியது. தவறினால் தங்களை பொறுத்தவரையில் மேற்படி வழக்கில் ஒருதலைபட்சமாக உத்தரவு ஏற்படும் என்பதை இதன்மூலம் அறியவும்.

A.திருமுருகன், B.A., B.L.,
P.ஜெகதீஷ், B.A., LLB.,
வழக்கறிஞர்கள், திண்டிவனம்.

மேன்மைமிகு உட்கோட்ட நிர்வாக நடுவர்/சார் ஆட்சியர், திண்டிவனம்
இறப்பு சி.ப.வ.எண் : அ3/2393/2025
நாள் : 08.12.2025

திண்டிவனம் வட்டம், தென்பசியார் கிராமம் & அஞ்சல், ஜெகநாதபுரம், மாரியம்மன் கோவில் தெரு, நெ. 344ல் வசிக்கும் பாலகிருஷ்ணன் குமாரர் சுகவாணன்
... மனுதாரர்

பொது அறிவிப்பு

மனுதாரராகிய நான், எனது தந்தை பாலகிருஷ்ணன் த/பெ.மாணிக்கம் என்பவர் திண்டிவனம் வட்டம், தென்பசியார் கிராமத்தில் கடந்த 17.09.1978ம் தேதியில் இறந்தார் என்பதையும், மேற்படியாரின் இறப்பை எங்களின் கவனக்குறைவின் காரணமாக பதிவு செய்ய தவறிவிட்டோம். தற்போது பாலகிருஷ்ணன் என்பவரின் இறப்புச் சான்றிதழ் வாரிசு சான்று மற்றும் பட்டா பெயர் மாற்றம் செய்ய எனது தந்தை பாலகிருஷ்ணன் என்பவரின் இறப்பு சான்று வேண்டி இந்நீதிமன்றத்தில் மனு தாக்கல் செய்துள்ளேன். இதில் எவருக்கேனும் ஆட்சேபனை இருப்பின் 15 தினத்திற்குள் இந்நீதிமன்றத்தில் எழுத்துமூலமோ அல்லது நேரிலோ ஆஜராகி ஆட்பேனை தெரிவிக்கலாம். தவறினால் இம்மனுவில் ஏதும் ஆட்சேபனை இல்லையென பாவித்து ஒருதலைபட்சமாக தீர்மானித்து உத்திரவாகி விடும் என்பதை இதன்மூலம் தெரிவித்துக் கொள்ளப்படுகிறது.

நாள் : 12.12.2025

சுகவாணன் த/பெ.பாலகிருஷ்ணன்
நெ.344, மாரியம்மன் கோவில் தெரு,
கெஜகநாதபுரம்,
தென்பசியார் கிராமம் & அஞ்சல்,
திண்டிவனம் வட்டம்.

BEFORE THE HONOURABLE XV SMALL CAUSES COURT AT CHENNAI
R.L.T.O.P. No. 562 of 2025

Mrs. Vijaya Rajan,
W/o. Mr. Rajan Moses,
No. 12, Alladi Krishnaswamy Street,
East Tambaram, Chennai - 600059,
Currently residing at 2009,
Gammell Brown Place,
Santa Clara, CA - 95050, USA.
Represented by her General power of Attorney,
Mr. Johnraj Thangarose,
S/o. Mr. Thangarose,
No. 12/34, Bharathiyae Street,
Choolaimedu, Chennai – 600094.
... Petitioner
-Vs-
1.Mrs. E. Arockia Pushpa Nishami,
W/o. Mr. Rocky Swaris,
No.13/13, Bypass Road,
Panagudi, Tirunelveli District.
Presently residing at
Door No: 10/1 (28/1),
Block No: 16, Neelakandan Street,
Choolaimedu, Chennai – 600094
2.Mrs. Vijaya Lakshmi,
Door No: 10/1 (28/1),
Block No: 16, Neelakandan Street,
Choolaimedu, Chennai - 600094
... Respondents

It is stated that the above mentioned case has been filed by the Petitioner under TNRRRLT Act, 2017 against the above stated persons to quit and deliver vacant possession of the premises at No.10/28, Neelakandan Street, Choolaimedu, Chennai-600094 and the same is posted for hearing on 02.01.2026 at 10:30 a.m. before the Honourable XV Small Causes Court at Chennai for the Second Respondent’s (Mrs. Vijaya Lakshmi) appearance. Hence it is noticed the Second Respondent Mrs. Vijaya Lakshmi to appear before the Honourable Court on 02.01.2026 at 10.30 AM without fail. Failure to appear may result in the matter being decided in your ab sence.

T. ANTO CHRISBEEN JENITHA
COUNSEL FOR PETITIONER

SHRIRAM FINANCE LIMITED
IRUNGATTUKOTTAI Branch VEHICLE FOR SALE

S.NO.	VEH NO	MAKE	MODEL
1.	TN20BR7299	AL TUSKER SUPER 2214 FBT-T	2010
2.	TN22BH8789	TATA LPT 1613 FBT	2009
3.	TN22BH8717	TATA LPT 1109 FBT	2009
4.	TN22BH8322	TATA LPT 1613 FBT	2009
5.	TN22BH9300	TATA LPT 1613 FBT	2009
6.	TN87D4370	JCB 3DX	2022
7.	TN22CD7797	AL DOST	2012

CONTACT: NAVEENKUMAR A , CELL NO: 9003539657

பொது அறிவிப்பு

சென்னை மாவட்டம், வேளச்சேரி வட்டம், திருவான்மியூர் கிராமம், சர்வே எண்கள் 128/2ஏ மற்றும் 128/2பி, நெ.18 கலாசேத்திரா ரோடு, திருவான்மியூர், சென்னை-600-041, என்ற விலாசத்தில் அமைந்துள்ள மொத்த விஸ்தீரணம் 62559 சதுரடி மனையில் 1141/100000 பிரிபடாத பாக மனையும் மற்றும் அதில் முதல் தளத்தில் அமைந்துள்ள 1141 சதுரடி விஸ்தீரணத்தில் கட்டப்பட்டுள்ள ஃபோர்ட் இந்திரபிரஸ்தா என்ற பெயரில் உள்ள அடுக்குமாடி குடியிருப்பு எண்.சி---30-ஐ அதே விலாசத்தில் வசித்து வரும் திரு.செல்வராஜ் என்பவரின் குமாரரும் மற்றும் எனது கட்சிக்காரருமான சுமார் 41 வயதுள்ள திரு.நவீன் குமார் செல்வராஜ் (ஆதார் எண்.8625 9374 6280) என்பவர் தென் சென்னை இணை 1 சார்பதிவாளர் அலுவலகத்தில் 01.06.2001 தேதியில் பதிவு செய்யப்பட்டுள்ள கிரையப் பத்திரம் ஆவண எண்.4743/2001 மூலமாக கிரையம் பெற்று ஆண்டனுபவித்து வருகின்றார். மேற்படி சொத்திற்கு பற்பல கிரைய பத்திரங்கள் தாய் பத்திரங்களாக தென் சென்னை இணை 1 சார்பதிவாளர் அலுவலகத்தில் பதிவாகி உள்ளது.

மேற்படி தாய் பத்திரங்களில் 13 எண்ணிக்கைகள் உள்ள கிரைய பத்திரங்கள் முறையே (அதாவது ஆவண எண்கள் 4001, 4002, 4003, 4004, 4005, 4007, 4008, 4009, 4010, 4011, 4012, 4013, 4014/1992 தென் சென்னை இணை 1 சார்பதிவாளர் அலுவலகத்தில் பதிவாகி உள்ளது) மேற்படி 13 எண்ணிக்கைகள் உள்ள அசல் கிரைய பத்திரங்கள் தொலைந்து விட்டது என எனது கட்சிக்காரர் தெரிவிக்கின்றார்.

மேற்படி சொத்து சம்பந்தப்பட்ட மேலே குறிப்பிடப்பட்டுள்ள 13 எண்ணிக்கைகள் உள்ள அசல் தாய் பத்திரங்கள் யார் வசம் இருந்தாலோ அல்லது மேற்படி சொத்தின் மீது யாருக்காவது எந்தவிதமான உரிமை இருந்தாலோ 7 (ஏழு) நாட்களுக்குள் எழுத்து மூலமாக எனக்கு தெரியப்படுத்தும்படி கேட்டுக் கொள்ளப்படுகிறார்கள். குறிப்பிட்ட காலக்கெடுவிற்குள் ஆட்சேபணை ஏதும் வராத பட்சத்தில் ஆட்சேபணை ஏதும் இல்லை என்று கருதிக் கொள்ளப்படும்.

D. குமார், அட்வகேட்,
நெ.2/13 கோவிந்தராஜபுரம் 2வது தெரு,
அடையாறு,
சென்னை---600 020.
கைபேசி எண்.9444019441.

பொது அறிவிப்பு

எனது கட்சிக்காரரான திரு.சி.சூரன் குருமன்ஸ், த/பெ. காலஞ்சென்ற சின்னையா குருமன்ஸ் கீழ்க்காணும் சொத்தின் முழுமையான உரிமையாளர் ஆவார். இந்தச் சொத்தானது நில அளவை எண்கள் 15/3A, 15/4 மற்றும் 15/5, இல் உள்ளடக்கிய மனை எண் 1432 கொண்ட 1200 சதுர அடி அளவுள்ள நிலம் சிறுபாத்தூர் கிராமத்தில் அமைந்துள்ளது. மனை எண். 1432 இல் உள்ள லே அவுட் "ஸ்ரீ காமாட்சி நகர்", சிறுபாத்தூர், மண்ணச்சநல்லூர் வட்டம், திருச்சி மாவட்டம் ஆகும்.

மேற்படி சொத்தானது திருச்சி மாவட்டம் மற்றும் ஸ்ரீரங்கம் துணைப் பதிவு மாவட்டத்திற்குட்பட்டது. இது மேற்கூறிய சொத்து தொடர்பான அசல் ஆவணம் எண். 1064/2013 நாள் 18.02.2013 ஸ்ரீரங்கம் சார்பதிவாளர் அலுவலகத்தில் பதிவு செய்யப்பட்டது, சென்னை – 600063 புதிய பெருங்களத்தூரில் காணாமல் போய்விட்டது. தீவிரமாக தேடியும் அதை கண்டுபிடிக்க முடியவில்லை. மேற்கூறிய சொத்து தொடர்பாக எந்தவொரு நபருக்கும் ஏதேனும் உரிமைகோரல் அல்லது உரிமையோ இருந்தால் மேற்கண்ட ஆவணம் குறித்து இந்த விளம்பரம் வெளியான தேதியிலிருந்து 14 நாட்களுக்குள் அதனை எழுத்துப்பூர்வமாக கீழ்க்கண்ட எமது முகவரியில் தகவல் தெரிவிக்குமாறு கேட்டுக் கொள்கிறோம். அவ்வாறு செய்யத் தவறினால் இதற்கு, எதிராக மற்றும்/அல்லது தொடர்பாக எந்தவொரு நபராலும் உரிமை கோரப்படவில்லை என்று எடுத்துக்கொள்ளப்பட்டது மேற்கூறிய சொத்தில் எந்த வித வில்லங்கங்களும் இல்லை. மேற்கூறிய சொத்தின் அடிப்படையில் மேற்கூறிய சொத்தை தவறாக கையாளும் எந்தவொரு நபரும் அவரே அதற்கு முழுப் பொறுப்பானவர் ஆவார்.

ஜே.விக்ரமன்
வழக்கறிஞர்,
எண்.48/32, பாலாஜி தெரு,
சைதாப்பேட்டை, சென்னை – 600015
மொபைல்: 80562 34444

சென்னை உயர்நீதிமன்றம்
(Ordinary Original Civil Jurisdiction)
C.S.No.290 of 2025

1) Medical Research Foundation
Represented herein by it’s President Girish Shiva Rao,
Having office at
Padma Bhushan Dr. S.S. Badrinath Campus New No.41,Old No.18, College Road,Chennai.600006
2) Mr.G.Ramachandran
Honorary Secretary
S/o.Late S.Gopalan
Having office at
Padma Bhushan Dr.S.S. Badrinath Campus New No.41, Old No.18, College Road,Chennai–600 006.
Plaintiffs

மேற்சொல்லபட்டுள்ள சிவில் வழக்கானது வாதிகளின் சொத்தாகிய அச்சரபாக்கம் உப சார் பதிவகம் செங்கல்பட்டு மாவட்டம் பதிவகம் எல்லைக்குட்பட்ட செங்கல்பட்டு மாவட்டம், செய்யூர் தாலுக்கா, ஈசூர் கிராமத்தில் அடங்கிய

Sl.No.	Survey Number	Extent Hectare	Extent Ares
1.	306/2	0	92.50
2.	318	2	73.00
3.	319	1	61.00
4.	320	3	24.00
5.	321	2	57.50
6.	322	1	24.23
7.	325/1	0	63.00
8.	325/2	2	20.50
9.	326/2	2	42.50
10.	327	1	74.50
11.	328	3	18.50
12.	329	1	13.50
13.	330	2	98.00 In all admeasuring Hec.26 Ares 62.73 (65.79 Acres, covered under Patta bearing No.1499
14.	307/1	2	17.50 (5 Acres 37 Cents, covered under Patta bearing No.1940)
15.	314	6	32.52 (15 Acres 63 Cents, covered under Patta bearing No.1941)

in all admeasuring a total extent of 86.67 Acres or thereabouts.

சொத்தினை பொறுத்து விற்பனை செய்யக்கோரி அனுமதி கேட்டு தாக்கல் செய்யபட்டுள்ள வழக்காகும். மேற்படி வழக்கானது 05.12. 2025 அன்று கனம் கோர்ட்டார் முன்னிலையில் வரப்பெற்று, மேற்படி வழக்கினை 06.01.2026 தேதிக்கு குறிப்பிட்டு ஒத்திவைக்கப்பட்டு, யாருக்கேனும் ஆட்சேபனை இருக்கும் பட்சத்தில் அதனை மேற்சொன்ன 06.01.2026 அன்று கோர்ட்டார் முன்னிலையில் தெரிவிக்கபடுமாறு அறிவிக்கபடுகிறது.

கா.வெ.பாபு
பா. நளினி
F–101, முதல் மாடி, சுபிக்ஷா டிரினிட்டி எண்.9/14, நான்காவது தெரு,
பக்தவட்சலம் நகர், அடையாறு, சென்னை–20.
வாதி வழக்கறிஞர்.
Ph: 24422588/24450830

படிவம் G
சென்னையில் இரும்பு மற்றும் எஃகு வணிகத்தில் ஈடுபட்டு வரும் காமாட்சி ஸ்டீல்ஸ் பிரைவேட் லிமிடெட்டிற்கான விருப்பத்தை வெளிப்படுத்துவதற்கான அழைப்பு

(தேசிய கடன் தீர்க்க வகையற்றோர் மற்றும் நொடிப்பு நிலை வாரிய (பெருநிறுவன நபர்கள் நொடிப்பு நிலை செயல்முறை தீர்மானம்) ஒழுங்கு விதிகள், 2016ன் ஒழுங்கு விதி 36A (1)ன் கீழ்)

தொடர்புடைய தகவல்கள்		
1	கார்ப்பரேட் கடனாளர் பெயர் மற்றும் PAN & CIN/LLP No.	**காமாட்சி ஸ்டீல்ஸ் பிரைவேட் லிமிடெட்** PAN: AAACK4450B CIN: U27105TN1995PTC030850
2	பதிவு அலுவலக முகவரி	664, T.H. சாலை, தண்டையார்பேட்டை, சென்னை 600 081, தமிழ்நாடு, இந்தியா.
3	இணையதள URL	கிடைக்கவில்லை
4	பெரும்பாலான நிலையான சொத்துக்கள் அமைந்துள்ள இடத்தின் விவரங்கள்	சென்னை
5	முக்கிய தயாரிப்புகள்/சேவைகளின் நிறுவல் திறன்	இல்லை
6	கடந்த நிதியாண்டில் விற்பனை செய்யப்பட்ட முக்கிய பொருட்கள்/சேவைகளின் அளவு மற்றும் மதிப்பு	2024–25 நிதியாண்டில் டிஎம்டி கம்பிகள் விற்பனை: அளவு: 22503 மெட்ரிக் டன் விற்பனை மதிப்பு: ரூ. 113 கோடி
7	பணியாளர்கள் / ஊழியர்களின் எண்ணிக்கை	இல்லை
8	இரண்டு வருடங்களில் கடைசியாக கிடைக்கப்பெற்ற நிதிநிலை அறிக்கைகள் (அட்டவணைகளுடன்) உள்ளிட்ட கூடுதல் விவரங்கள், கடன் வழங்குநர்களின் பட்டியல்கள் URL இல் கிடைக்கும்:	அனைத்து ஆவணங்களையும் பின்வரும் மின்னஞ்சல் முகவரிகளுக்கு மின்னஞ்சல் அனுப்புவதன் மூலம் பெறலாம்: cirp.kamachisteels@gmail.com மற்றும் capiyushj@gmail.com
9	குறியீட்டு பிரிவு 25(2)(h)–ன் கீழ் தீர்மான விண்ணப்பதாரர்களுக்கான தகுதி URL இல் கிடைக்கும்:	cirp.kamachisteels@gmail.com மற்றும் capiyushj@gmail.com என்ற மின்னஞ்சல் முகவரிகளுக்கு மின்னஞ்சல் அனுப்புவதன் மூலம் இதைப் பெறலாம்.
10	விருப்பத்தை வெளிப்படுத்துவதற்கான கடைசி தேதி	டிசம்பர் 29, 2025
11	வருங்கால தீர்மான விண்ணப்பதாரர்களின் தற்காலிக பட்டியல் வெளியிடப்படும் தேதி	ஜனவரி 08, 2026
12	தற்காலிக பட்டியலில் ஆட்சேபனைகளை சமர்ப்பிப்பதற்கான கடைசி தேதி	ஜனவரி 13, 2026
13	வருங்காலத் தீர்மான விண்ணப்பதாரர்களின் இறுதிப் பட்டியல் வெளியிடப்படும் தேதி	ஜனவரி 23, 2026
14	தகவல் குறிப்பாணை, மதிப்பீட்டு மேட்ரிக்ஸ் மற்றும் வருங்கால தீர்மான விண்ணப்பதாரர்களுக்கு தீர்வு திட்டங்களுக்கான கோரிக்கைக்கான கடைசித் தேதி	ஜனவரி 28, 2026
15	தீர்மானத் திட்டத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி	பிப்ரவரி 27, 2026
16	விருப்ப கருத்துருவை சமர்ப்பிதற்கான மின்னஞ்சல் முகவரி	cirp.kamachisteels@gmail.com

தேதி : 14.12.2025
இடம் : சென்னை

திரு. பியூஷ் கிசன்லால் ஜானி
M/s. காமாட்சி ஸ்டீல்ஸ் பிரைவேட் லிமிடெட்டின் தீர்மான நிபுணர்
Reg No: IBBI/IPA-001/IP-P01439/2018-19/12164
AFA Validity Date: 31/12/2025
முகவரி : ஓம் அஷ்ரே, நியூ லக்ஷ்மிநகர், மஜார் ரிங் ரோடு பின்புறம், கோண்டியா, மகாராஷ்டிரா: 441614. மின்னஞ்சல்: capiyushj@gmail.com